

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR NECTAR PRINTS PRIVATE LIMITED OPERATING IN COMMERCIAL PRINTING AT MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Nectar Prints Private Limited (CIN: U22200MH1998PTC116968) PAN: AABCN2395M
2.	Address of the registered office	Registered Office Address: Bungalow no. 7, Gulab Park, Dr. C. G Road, Near Basant Cinema, Chembur, Mumbai City, Mumbai, Maharashtra, India, 400074
3.	URL of website	Website Not available
4.	Details of place where majority of fixed assets are located	Major Assets are located at : Nectar Prints Pvt Ltd H.No.432, Survey no.5/4, Vehele village Rd,near Volvo Showroom, Mankoli Naka, Bhivandi 421302
5	Installed capacity of main products/ services	Off Set Printing Machinery
6	Quantity and value of main products/ services sold in last financial year	The CD is Not a going concern for more than 5 Years
7	Number of employees/ workmen	0
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Detailed Financials and List of Creditors can be obtained by mailing at cirp.nectar@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Minimum Networth of Rs. 50 Lac OR Minimum Asset Under Management of Rs. 100 Crore AND Minimum Turnover of Rs 2 Cr in one out of Previous Two Financial Years as per Audited Financial Statements (Refundable EMD of Rs .5 Lacs)
10	Last date for receipt of expression of interest	2 nd January 2025
11	Date of issue of provisional list of prospective resolution applicants	5 th January 2025

12	Last date for submission of objections to provisional list	10 th January 2025
13	Date of issue of final list of prospective resolution applicants	17 th January 2025
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21 st January 2025
15	Last date for submission of resolution plans	21 st February 2025
16	Process email id to submit Expression of Interest	cirp.nectar@gmail.com

Sd/-

CA IP Neeraja Kartik

IBBI/IPA-001/IP-P01445/2018-2019/12137

202 Padmasani Apartments 58/2 Shivaji Nagar Nagpur 440010

For Nectar Prints Private Limited

Date: 18th December 2025

Place: Nagpur